

1985. The three aircrafts involved in the accidents were destroyed. No other loss or damage to property has been reported.

(c) Findings of the Courts of Inquiry are awaited. Necessary action will be taken on receipt of Report of the Courts of Inquiry.

National Highways

765. SHRI THANGABAALU: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the details of "non-conventional sources" that have been identified for development of national highways;

(b) whether any formula has been devised for fixing a toll on by-passes around major cities enabling the private sector to get larger returns on their investment in such by-passes; and

(c) whether any policy has been worked out for involving foreign companies in this type of plan and if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) The exercise to attract non-conventional resources to augment the plan funds for the development of NHs is going on at present.

(b) and (c) No, Sir.

Trained deck and engineering personnel rendered jobless

766. SHRI THANGABAALU:
SHRI DHULESHWAR
MEENA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that more than a thousand deck and engineering personnel who are trained mostly

by the Shipping Corporation of India are without jobs;

(b) whether the merchant navy training institutions have been asked to curtail their yearly intake and the direct entry system has been brought to a halt; and

(c) if the reply to part (a) above be in the affirmative, how Government propose to utilise the service of those trained personnel?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) The Shipping Corporation of India Limited has at present 324 deck cadets trained by them on their waiting list awaiting employment. No engineering personnel trained by Shipping Corporation of India Limited is without a job.

(b) Yes, Sir

(c) No decision has been taken by the Government so far.

Health Secretaries Conference

767. SHRI THANGABAALU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the principal decisions arrived at the recent conference of Health Secretaries held in New Delhi; and

(b) what action Government have taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) The decisions taken in the Health Secretaries Meeting of 15 Major States held on 23rd March, 1985 are: